



**Government of Jammu and Kashmir  
Department of Food, Civil Supplies and Consumer Affairs  
Civil Secretariat, Jammu/Srinagar.**

**Notification  
Srinagar, the 25<sup>th</sup> August, 2017.**

**SRO 352** .-- In exercise of powers conferred by clause (b) of sub-section (1) of section 8 of the Jammu and Kashmir Consumer Protection Act, 1987 and in supersession of all previous notifications issued in this behalf, the Government hereby nominate, from the panel furnished by the concerned selection committee, the following persons as members of District Consumer Forum, Shopian:-

1. Mr. Mohammed Iqbal (Retired Section Officer) S/o Abdul Karim Dand R/o Alyalpora Shopian.
2. Ms. Laila Khan (Advocate) D/o Tariq Ahmed Khan R/o Pinjoora Shopian.

They shall hold office for a term of three years or up to the age of 65 years, whichever be earlier.

**By order of the Government of Jammu and Kashmir.**

**Sd/-**

**( Shafiq Ahmed Raina)IAS**

Commissioner/Secretary to the Government  
Department of Food, Civil  
Supplies and Consumer Affairs

No. FCS&CA/DCF (Shopian)/28/2016

Dated: **25** 08 - 2017

Copy to the:-

1. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs (w.7.s.c).
2. Director, Archives, Archaeology and Museum , J & K Srinagar.
3. Principal Private Secretary to the Hon'ble Minister for Department of Food, Civil Supplies & Consumer Affairs and Information Department for kind information of the Hon'ble Minister.
4. Private Secretary to Commissioner/Secretary to the Government, Department of FCS&CA for information of the Commissioner/ Secretary.
5. Concerned Members for Compliance.
6. Stock file (W2SC).
7. Incharge Website, Deptt. of FCS&CA.

**(Romesh Kumar Giri)**

Under Secretary to Government  
Department of Food, Civil Supplies  
and Consumer Affairs